## GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:1421 ANSWERED ON:06.03.2013 CRITERIA FOR HOUSING SCHEMES NO Chavan Shri Harischandra Deoram

## Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government has changed the income condition criteria for identifying the beneficiaries of various housing schemes including Rajiv Awas Yojana; and

(b) if so, the details thereof and the reasons therefor?

## Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (AJAY MAKAN)

(a):Yes, Madam. Ministry of Housing and Urban Poverty Alleviation has recently revised the income criteria for fixing eligibility for various Housing schemes including Rajiv Awas Yojana being implemented by Ministry of Housing and Urban Poverty Alleviation targeting the Economically Weaker Sections (EWS) / Low Income Group (LIG) beneficiaries.

(b):The income ceilings for the Economically Weaker Section household has been enhanced from up to Rs.5,000 per month to up to Rs.1,00,000 per annum and that of Lower Income Group has been increased from Rs.5001-10,000 per month to Rs.1,00,001 to Rs.2,00,000 per annum.

The income ceiling of EWS/LIG household was earlier based on 2008 prices. For realignment of the ceilings reflecting growth in the income and expenditure levels and increase in cost of housing, a fresh assessment has been carried out based on 6 authentic parameters namely: CPI: consumer price index, CFPI: consumer food price index, PCI: growth in per capita income and RESIDEX: NHB's property price tracking index (that replaced Cost of Construction Index, CCI), MWAG: min wages for non-Agricultural Workers and MPCE: monthly per capita expenditure. Based on these parameters and as recommended by the Steering Committee of the Interest Subsidy Scheme for Housing the Urban Poor (ISHUP), the income limits/ceilings with respect to EWS and LIG has been revised.